

Name of the corporate debtor: Sembmarine Kakinada Limited; Date of commencement of CIRP: September 23, 2019; List of creditors as on: December 31, 2020
List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of the creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of vote share in CoC					
1	J. Ray McDermott S.A.	A01	03-Jul-20	98,49,25,400	0	Claim against damages	0	0	No	0	98,49,25,400	0	0	0	Under verification on account of the Insurance Claim which is contingent to the outcome of an ongoing insurance assessment between the Corporate Debtor and its insurer, which is currently pending. Accordingly, the claimed amount shall be determined on the completion of an ongoing insurance claim process. Hence this claim is 'kept in abeyance'. ('kept in abeyance' status of the claim means that the claim is inter alia contingent and may not be admissible at this stage.)
2	Riggers (Leon A Dudley Proprietor)	A02	24-Jun-20	2,36,87,980	0	Claim against damages	0	0	No	0	2,36,87,980	0	0	0	